GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.4176 ANSWERED ON 22.03.2021

PLACES OF WORSHIP DEVELOPED AS TOURIST SPOTS IN TELANGANA

4176. SHRI B.B.PATIL:

Will the Minister of TOURISM be pleased to state:

- (a) the number of places of worship developed as tourist spots in the States specially in Telangana during the last three years;
- (b) the details of the funds allocated during the last two years, State-wise; and
- (c) the name of places of worship which are proposed to be developed as tourist spots in the States especially in Telangana during the current year?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI PRAHLAD SINGH PATEL)

(a) to (c): Development and maintenance of religious/spiritual/ pilgrimage spots is the responsibility of respective State Governments/Union Territories. However, Ministry of Tourism, under its schemes viz. Pilgrimage Rejuvenation and Spiritual, (PRASHAD) Augmentation Drive and "Integrated Development of Theme Based Tourist Circuit in the Country, Swadesh Darshan (SD)" provides Central Financial Assistance for development of pilgrimage tourism infrastructure and beautification at such destinations on receipt of suitable proposals and Detailed **Project Reports from the respective State Governments / Union** Territories in adherence with the guidelines of these schemes and further subject to availability of funds, utilisation of funds released earlier, completion of the projects sanctioned by the Ministry earlier to the State/UT. Based on the proposals received from the respective State Governments/UT Administrations, details of the projects sanctioned and funds released for these projects under PRASHAD and Swadesh Darhan Schemes of the Ministry of Tourism during the last three years, including the State of Telangana, is annexed.

This is to state that identification of new destinations for development and approval of the projects under these schemes of the Ministry of Tourism is a continuous process subject to above said conditions.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.4176 ANSWERED ON 22.03.2021 REGARDING PLACES OF WORSHIP DEVELOPED AS TOURIST SPOTS IN TELANGANA

A. DETAILS OF THE PROJECTS APPROVED UNDER PRASHAD SCHEME DURING THE LAST THREE YEARS AND THE CURRENT YEAR.

SI. No.	State	Name of the Project	Project Cost (Crore INR)	Amount Released (Crore INR)
	Year 2017-18			
1	MADHYA PRADESH	Development of Omkareshwar	44.83	35.87
2	UTTAR PRADESH	Cruise Tourism in River Ganga, Varanasi	10.72	8.57
3	MAHARASHTRA	Development of Trimbakeshwar	37.81	8.49
4	UTTAR PRADESH	Development of Varanasi Under Prashad Scheme - II	44.60	31.77
5	ANDHRA PRADESH	Development of Srisailam Temple in Andhra Pradesh under PRASHAD scheme	47.45	37.96
	Year 2018-19			
6	UTTARAKHAND	Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham (Uttarakhand)	39.24	20.79
7	Gujarat	Development of Promenade at Somnath,	47.12	44.76
8	Uttar Pradesh	Development of Govardhan, Mathura	39.74	21.87
9	Jharkhand	Development of Baidyanathji Dham, Deoghar	39.13	20.58
10	Nagaland	Development of Pilgrimage Facilities in Nagaland	25.26	13.49

	Year 2019-20			
11	Haryana	Development of Nadasaheb Gurudwara and Mata Mansha Devi Temple in Panchkula District	49.52	13.89
	Year 2020-21			
12	Meghalaya	Development of Pilgrimage Facilitation in Meghalaya	29.32	6.53
13	Chhattisgarh	Development of Maa Bamleshwari Devi Temple, Rajnandgaon, Dongargarh, Chhattisgarh	43.33	7.48
14	Arunachal Pradesh	Development of Parasuram Kund, Lohit	37.88	Administrative Sanction only on 05.01.2021
15	Madhya Pradesh	Development of Amarkantak, Madhya Pradesh	49.99	Administrative Sanction only on 08.01.2021
16	Sikkim	Development of Pilgrimage Facilitation at Four Patron Saints, Yuksom, Sikkim	33.32	Administrative Sanction only on 11.01.21
17	Telangana	Development of Jogulamba Devi Temple, Alampur, Telangana	36.73	Administrative Sanction only on 11.01.21
18	Tripura	Development of Tripura Sundari Temple, Udaipur, Tripura	37.84	Administrative Sanction only on 08.01.21

B. DETAILS OF THE PROJECTS APPROVED UNDER SWADESH DARSHAN SCHEME ON SPIRITUAL/PILGRIMAGE/RELIGIOUS THEMES DURING THE LAST THREE YEARS AND THE CURRENT YEAR.

S.	Name of	Name of	Project Name	Sanctioned	Amt.
No.	State	Circuit &		Cost	Released
		Year		Crore INR	Crore INR
1	Andhra Pradesh	Buddhist Circuit	Development of Buddhist Circuit:		26.17
		(2017-18)	Shalihundam-		
			Thotlakonda-		

			Bavikonda- Bojjanakonda- Amravati- Anupu in Andhra Pradesh under the theme of Buddhist Circuit of Swadesh Darshan Scheme		
2	Bihar	Spiritual Circuit (2017-18)	Development of Mandar Hill & Ang Pradesh.	47.52	38.02
3.	Gujarat	Buddhist circuit (2017-18)	Development of Junagadh- Gir Somnath- Bharuch-Kutch- Bhavnagar- Rajkot- Mehsana	28.67	19.21
4	Kerala	Spiritual Circuit (2018-19)	Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- Kunnumpara Sree Subrahmania- Chembazhanthi Sree Narayana Gurukulam	69.47	1.61
5	Maharashtra	Spiritual Circuit (2018-19)	Development of Waki- Adasa-Dhapewada-Paradsingha-Chota Taj Bagh-Telankhandi-Girad	54.01	16.67
6.	Puducherry	Spiritual Circuit (2017-18)	Development of Karaikal, Yanam and Puducherry	40.68	30.94
7	Uttar Pradesh	Ramayana Circuit (2017-18)		127.21	106.64
8	Uttar Pradesh	Spiritual Circuit (2018-19)	Development of Jewar-Dadri- Sikandrabad - Noida - Khurja-	12.03	6.33

			Banda		
9	Uttar	Spiritual	Development of	15.76	9.46
	Pradesh	Circuit	Gorakhnath		
		(2018-19)	Temple		
			(Gorakhpur),		
			Devipattan Temple		
			(Balrampur) and		
			Vatvashni Temple		
			(Domariyaganj)		
